

HIGH COURT OF ANDHRA PRADESH: AMARAVATI

NOTICE

Sub: Circular dated 18-06-2024 received from the Registrar (Human Resources), Supreme Court of India, New Delhi inviting applications for filling up of 20 posts of Court Master (Shorthand) on deputation basis in Level 11 of pay Matrix in the Supreme Court of India- Reg.

Ref: (1) Circular No.F.6/2024-SC(RC), dated 18-06-2024 of Supreme Court of India, New Delhi.
(2) Corrigendum No.F.6/2024-SC(RC), dated 01-07-2024 of Supreme Court of India, New Delhi.

The Registrar (Recruitment), Supreme Court of India, New Delhi, through e-Mail dated 03-07-2024 informed that the last date of submitting applications for appointment to the post of **Court Master (Shorthand)** on deputation basis in Supreme Court of India, is extended **upto 15.07.2024**.

Dt.08-07-2024

Y. Lakshmana Rao
8/7/24
REGISTRAR GENERAL